

ACT NO. II OF 1894.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 16th
February, 1894.)*

An Act to amend the Indian Ports Act, 1889.

WHEREAS it is expedient to amend the Indian
Ports Act, 1889; It is hereby enacted as fol-
lows:—

1. For the word "Ditto," where it occurs against
"Balasore Ports" in the fourth column of Part I
(Bengal) of the first schedule to the Act aforesaid,
the following shall be substituted, namely:—

"Whenever the vessel enters any one of the ports,
except in the case of mail-steamers and coasting-
vessels, which shall not be chargeable more than once
in thirty days."

Amendment
of first sche-
dule to Act
X, 1889, as
regards
Balasore
Ports.

X of 1889.